ä ITEM NO.5 COURT NO.8 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1657-1660/2013

NITIN KUMAR Appellant(s)

VERSUS

MAHAVIR SINGH & ORS ETC.ETC. Respondent(s)

(office report for direction)

Date : 10/10/2014 These appeals were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE A.K. SIKRI

For Appellant(s)
Mr. Mishra Saurabh,Adv.

For Respondent(s) Mr. Siddhartha Dave, Adv.
Ms. Jemtiben Ao, Adv.
Mr. A. Raghunath,Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter dated 21st August, 2014 of the Additional District & Sessions Judge, Court No. 2/ In-charge Court of Additional District & Sessions Judge, F.T.C. First, Hathras, the Registry is directed to send the original record of Sessions Trial No. 977/97 to the learned District Judge to enable him to conduct the inquiry directed by this Court by its earlier order dated 28.3.2014. The learned District Judge should return the original record along with his report to this Court.

List the matter after the receipt of the report.

(DEEPAK MANSUKHANI)
COURT MASTER

(INDU BALA KAPUR)
COURT MASTER

Signature Not Verified

Digitally signed by
Deepak Mansukhani
Date: 2014.10.11
12:54:35 IST
Reason:

ä ITEM NO.5 COURT NO.8 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1657-1660/2013

NITIN KUMAR Appellant(s)

VERSUS

MAHAVIR SINGH & ORS ETC.ETC. Respondent(s)

(office report for direction)

Date : 10/10/2014 These appeals were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE A.K. SIKRI

For Appellant(s)
Mr. Mishra Saurabh,Adv.

For Respondent(s)
Mr. Siddhartha Dave, Adv.
Ms. Jemtiben Ao, Adv.
Mr. A. Raghunath,Adv.

UPON hearing the counsel the Court made the following

O R D E R

In view of the letter dated 21st August, 2014 of the Additional District & Sessions Judge, Court No. 2/ In-charge Court of Additional District & Sessions Judge, F.T.C. First, Hathras, the Registry is directed to send the original record of Sessions Trial No. 977/97 to the learned District Judge to enable him to conduct the inquiry directed by this Court by its earlier order dated 28.3.2014. The learned District Judge should return the original record along with his report to this Court.

List the matter after the receipt of the report.

(DEEPAK MANSUKHANI)
COURT MASTER

(INDU BALA KAPUR)
COURT MASTER

Signature Not Verified

Digitally signed by
Deepak Mansukhani
Date: 2014.10.11
12:54:35 IST
Reason: